no information of this nature has been kept.

Several States and UTs such as Puniab. Karnaiaka, Tamil Nadu, Uttar Pradesh, Delhi etc. have published a few volumes .under this projects. Names of freedom fighters from all sources, date and place of birth, profession and activity in which they participated or were tried in a Court of Law for patriotic activities (without any photograph are the basic data recorded in most of these "Who's Who", of freedom fighters published by the States/ UTs so far.

(b) The matter of further enhancement in monthly pension to the freedom fighters under the Swatantrata Sainik Samman Pension Scheme, 1980 is consideration. Most of the State Governments/U. T. Admns. already provide free'medical facilities to freedom fighters.

There is. no Scheme in general at the Centre for the grant of accommodation facilities to freedom fighters. But in deserving cases, prominent freedom fighters, are allotted accommodation from General Pool in Delhi/New Delhi by the Directorate of Estates, Ministry of Works and Housing on specific recommendation of the Ministry of Home Affairs. Each and every case is considered on meritS4

## खतरे में पड़ी हुई प्रजातियों के अन्तर्राध्द्रीय व्यापार से सम्बन्धित प्रशिसमय

604 श्री सत्यपाल मलिकः प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को इस तथ्य की जानकारी है कि कुछ संस्थाए खतरे में पडी हुई प्रजातियों के ग्रन्तर्राष्ट्रीय व्यापार से संबंधित अभिसमय के परिशिष्ट 1 से "लंगूर" प्रजाति को हटा कर परिशिष्ट 2 में ले जाने के लिये प्रयत्नशील हैं; और

(ख) यदि हां, तो इस सम्बन्ध में सरकार की क्या प्रतिकिया है ?

पर्यावरण तथा वन मंत्रालय में राज्य मंत्री (थी वीर सेन): (क) और (ख) लंगरों को चार प्रजातियों अर्थात् लंगर, गोल्डन लंगर, काँमन लंगर तथा

नील गिरि लंगर भारत में पाये जाते हैं। इन में से, इस समय नील गिरि लंगूर वन्य जीवजन्तु तथा वनस्पति की खतरे में पड़ी प्रजातियों के ग्रन्तर्राष्ट्रीय व्यापार संबंधी अभिसमम (साईदस) के परिशिष्ट-2 में तथा धन्य तीन प्रजातियां परिणिष्ट-1 में शामिल हैं । साईट्स को अभि-समय एशिया पक्षों की क्षेत्रीय समिति ने जो परिशिष्टों की समीक्षा के लिए स्थापित की गई है, सिफारिश की है कि कामन लंगर को साईटस के परिशिष्ट 1 से अन्तरित करके परिशिष्ट 2 में ग्रामिल किया जाए । साईटस के पक्षों ने इस सिफारिण पर ग्रभी निर्णय लेना है। जहां भारत का संबंध है, इस प्रकार के परिवर्तन से प्रजातियों की स्थिति पर प्रतिकृत प्रभाव नहीं पड़ेगा, क्योंकि भारत के सभी लंग्रों के निर्यात पर पूर्ण प्रतिबंध है।

12 Noon

## RE. PRIME MINISTER'S REMARKS ON CALCUTTA CITY IN TODAY'S QUESTION HOUR

MR. CHAIRMAN: All of you sit down. I have given the floor to Mr. L. K. Advani. Yes, what is your point, Mr; Advani?

SHRI LAL K. ADVANI (Madnya Pradesh) Mr. Chairman, Sir, ...

SHRI V. GOPALSAMY (Tamil Nadu). Don't run away, don't run away. (Interruptions).

THE PRIME MINISTER (SHRI RAJIV GANDHI): I have to make statement on the floor of the Lok Sabha. After that I will come back.

SHRI M. S. GURUPADASWAMY (Karnataka) Sir, may I make a submission? We are not satisfied

MR. CHAIRMAN; I am not allowin!\* you. I am allowing only Mr. Advani.

SHRI M. S. GURUPADASWAMY then please allow us to walk out.